

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/4(CHE)/2024
NAME OF THE PETITIONER : IDBI Trusteeship Service Ltd
NAME OF THE RESPONDENT(S) : OZONE Homes Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Angad Varma for the Petitioner. Ld. Counsel Mr. Debopriyo
Moulik for the Respondent.

In this case both the parties have stated that there is no settlement and sought
adjudication.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **30.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk